Calcutta, for the year 1979-80, together with Review by Government on the working of the Library. [Placed in Library, See No. LT-1694/80].

# Report and Accounts (1979-80) of the Hindustan Aeronautics Limited, Bangalore and related papers

THE MINISTER OF STATE IN ofTHE MINISTRY DEFENCE (SHRI SHIVRAJ V. PATIL): Sir. I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers: ---

- (i) Seventeenth Annual Report and Accounts of the Hindustan Aeronautics Limited Bangalore, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1752/80 for (i) and (ii) above].

# Report and Accounts (1979-80) of the National Research Development Corof India New Delhi and related papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE TECHNOLOGY AND ELEC-TRONICS (SHRI C. P. N. SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act. 1956, a copy each (in English and Hindi) of the following papers: -

(i) Twenty-sixth Annual Report and Accounts of the National Research Development Corporation of India, New Delhi, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1753/80 for (i) and (ii) above].

#### (1979-30) of Report and Accounts the Hindustan Fertilizer Corporation Ltd. New De'hi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM. CHEMICALS ANDFERTILIZERS (SHRI DALBIR SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:-

- (i) Second Annual Report and Accounts of the Hindustan Fertilizer Cororation Limited, New Delhi, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library, See No. LT-1754/1980].

# The Sugar (Price Determination for 1980-81 Production) Amendment Order, 1980

RAO BIRENDRA SINGH): Sir, I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Department of Food) Notification G.S.R. No. 694(E)/ Ess.Com./Sugar, dated the 15th December, 1980, publishing the Sugar (Price Determination for 1980-81 Production) Amendment Order 1980.

[Placed in Library, See No. LT-1705/80].

### The Open Lines (Railways in India) General Amendment Rules, 1970

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS MALLIKARJUN): Sir, I beg to lay on the Table a copy (in English and